

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 155**  
**FOR ANSWER ON 04/12/2023**

**STEEL SCRAP CENTRES**

155. SHRI SANT BALBIR SINGH:

Will the Minister of STEEL be pleased to state:

- (a) whether Government has launched steel scrap policy in the country;
- (b) if so, whether the scrap centres have been established as per the said policy and if not, the reasons therefor and the corrective measures that have been taken by Government in this regard;
- (c) whether Government has prescribed any incentive on sale of scrap and if so, the details thereof; and
- (d) the names of the Ministries involved in approval of scrap centres and their detailed role in the implementation of the said scrap policy?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)&(b): The Steel Scrap Recycling Policy has been notified in the Gazette of India vide Notification No. 354 dated 7th November, 2019. The policy provides a framework to facilitate and promote establishment of metal scrapping centers in India for scientific processing and recycling of ferrous scrap generated from various sources and a variety of products. The Policy provides standard guidelines for setting up dismantling centre and scrap processing centre, roles of aggregators and responsibilities of the Government, manufacturer and owner. As per the Steel Scrap Recycling Policy, the role of Government is that of a facilitator to create conducive eco-system for the entrepreneurs and investors to establish scrap centres in the country. The decision to set up scrap centres by the entrepreneurs is based on commercial considerations.

(c) Government has not fixed any incentive on sale of scrap. This will be governed by the guidelines and market dynamics.

(d) The scrap centres are approved by authorized agencies of the State Governments/Union Territories.

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